

Powered Steering Committee of the Ministry, the proposal of Bargi Diversion Project for inclusion in the scheme of National Projects has not been approved by the Expenditure Finance Committee (EFC) and the Union Cabinet, so far; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The proposal for inclusion of Bargi Diversion Project under the scheme of National Projects was recommended by the High Power Steering Committee in its second meeting held on 17/2/2010. However, it could not be taken up during the XI Plan period due to resources crunch. The Bargi Diversion Project is now being processed for approval of the Government in accordance with the revised guidelines.

12.00 NOON

PAPERS LAID ON THE TABLE

श्री शरद यादव : महोदय, मैं एक बात कहना चाहता हूँ।

MR. DEPUTY CHAIRMAN: Let me dispose of this business. ...*(Interruptions)*... You are a senior Member, I will allow you.

Notifications of the Ministry of Labour and Employment

खान मंत्री, इस्पात मंत्री, तथा श्रम और रोजगार मंत्री (श्री नरेन्द्र सिंह तोमर) : महोदय, मैं कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1952 की धारा 7 की उप-धारा (2) के अधीन श्रम और रोजगार मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

- (1) G.S.R. 320 (E), dated the 7th May, 2014, publishing the Employees' Provident Funds (Amendment) Scheme, 2014.
- (2) G.S.R. 321 (E), dated the 7th May, 2014, publishing the Employees' Provident Funds (Amendment) Scheme, 2014.

[Placed in Library. See No. L.T. 505/16/14]

Report and Account (2012-13) of Lalit Kala Akademi, New Delhi and related papers

संस्कृति मंत्रालय के राज्य मंत्री, तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री श्रीपद यसो नायक) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

- (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Akademi.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

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